

OFFICE OF DISTRICT AND SESSIONS JUDGE, NUH

ORDER:

In view of letter No.120/RG/Spl/Misc. dated 03.01.2022 of Hon'ble Punjab and Haryana High Court, Chandigarh and in consultation with the Hon'ble Administrative Judge of this Sessions Division, District Administration and District Bar Association, the directions already contained in this office order No. 17/O.2/C.44 dated 04.01.2022, shall remain effective till 31.01.2022.

All concerned be informed accordingly.

Dated: 21.01.2022

District and Sessions Judge,
Nuh

Endorsement No. 216 /O.2 & C.44

Dated: 21.01.2022

Copy forwarded to the following for information and necessary action:

1. The Registrar General, Punjab and Haryana High Court, Chandigarh.
2. All the Judicial Officers posted in this Sessions Division including CJM-cum-Secretary, DLSA, Nuh.
3. The Deputy Commissioner, Nuh.
4. The Superintendent of Police, Nuh.
5. The District Attorney, Nuh.
6. The Superintendent, District Jail, Bhondsi, Gurugram.
7. The Civil Surgeon, Nuh.
8. The Presidents, Bar Associations, Nuh and Ferozepur-Jhirka.
9. The System Assistant with the direction to upload the order on the website of this office.

District and Sessions Judge,
Nuh